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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/523/KER/(IB)/2017
NAME OF THE PETITIONER(S) : K. HEMALATHA VISWANATHAN
NAME OF THE RESPONDENT(S) : VYSALI PHARMACEUTICALS LTD
UNDER SECTION : 433 (E) (F)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	R. KANNAN	P.C.S. Per. Respondents.	
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ORDER

No representation for the Petitioner. Counsel for the Respondent is present.

Registry is directed to send notice to the Petitioner for appearance before this

Bench on next date of hearing. Put up on 04.09.2017 at 10.30 A.M.

—sd—
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

—sd—
(K. ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

hv